

Central Administrative Tribunal Principal Bench, New Delhi

OA No.471/2013

&

OA No.4242/2012

New Delhi, this the 30th day of August, 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avatar Agrawal, Member (J)**

OA No.471/2013 & OA No. 4242/2012

Mohan Lal,
S/o Sh. Channa Ram
R/o A-40, Double Story Quarters,
Motia Khan, Pahar Ganj, New Delhi ...Applicant.

(By Advocate: Ms. Vivya Nagpal)

Versus

BSNL & Ors. Through

1. The Chief Managing Director
BSNL, Corporate Office
Janpath, New Delhi-110001.
2. Chief General Manager
National Centre for Electronic Switching
Centre, BSNL ARA Building
Jhandewalan Extension-110055
3. Chief General Manager,
Punjab Telecom Circle, BSNL
Sector -34A, Chandigarh
4. Chief General Manager
Northern Telecom Region
BSNL, Kidwai Bhawan, New Delhi. Respondents

(By Advocate: Mr. Pradeep Kumar Jha, Mr. Abhay Gupta)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A):-

Heard the learned counsel for both sides. Learned counsel for the applicant has submitted that during pendency of these two OAs, the applicant was removed from service. However, the order of removal from service has been challenged by the applicant before Chandigarh Bench of this Tribunal in OA No.060/00479/16 and the matter is listed for hearing on 23.09.2016.

2. The respondents counsel stated that these OAs have become infructuous.
3. In view of the aforesaid submission, these OAs are closed at this stage with liberty to the applicant to revive the same in case he succeeds in the OA pending before the Chandigarh Bench of this Tribunal.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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